

DIVISION BENCH  
COURT - I

P-112

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/257(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	DAMODAR VALLEY CORPORATION VS H R ISPAT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearances (via video conferencing/physically)**

For the Operational Creditor

Mr. Rishav Banerjee, Adv.  
Mr. Sayak Ranjan Ganguly, Adv.  
Mr. S. Ghosh, Adv.

For the Corporate Debtor

Mr. Tanoy Chakraborty, Adv.  
Mr. Chhandak Dutta, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Pleadings are complete.
3. Post the matter for final arguments on **22.05.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**